

(b) whether the nationalised banks have not accepted the recommended uniform documentation and procedures with respect of the area development projects by the Agricultural Refinance Corporation ; and

(c) the steps proposed to be taken by Government to prevent the slowing down of the pace of loan disbursements ?

THE MINISTER OF FINANCE (SHRI YESHWANT RAO CHAVAN) : (a) No Sir.

(b) Simplified documentation procedures were suggested by the Agricultural Refinance Corporation after consultation with the banks. These have been generally acceptable to them.

(c) Does not arise.

**Impact of withdrawal of development rebate on long term industrial project in backward areas**

3688. SHRI MAYAVAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government have made any assessment of the impact of withdrawal of development rebate on many long-term industrial projects in the backward areas ;

(b) if so, the result of such an assessment ; and

(c) the steps proposed to be taken by Government to ensure that the backward areas and the selected priority industries are not affected by the withdrawal of development rebate ?

THE MINISTER OF FINANCE (SHRI YESHWANT RAO CHAVAN) : (a) and (b). Since the development rebate is available to industrial projects irrespective of their location its withdrawal is not likely to affect industrial projects in backward areas in any special way.

(c) Fiscal incentives are, however, constantly kept under review and, as and when considered necessary, these are suitably renewed, modified, withdrawn or replaced. Special attention is being paid to the development of backward areas. Various fiscal and financial incentives have been granted specifically for the setting up of industries in the backward areas and the State Governments also offer a num-

ber of incentives and concessions for the industrial development of such areas.

**मध्य प्रदेश में औद्योगिक वित्त निगम द्वारा दिया गया ऋण**

3689. श्री गंगा चरण दीक्षित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय औद्योगिक वित्त निगम द्वारा मध्य प्रदेश के किसी समवाय को दिया गया ऋण साम्य पूंजी में बदल दिया गया है ; और

(ख) यदि हाँ, तो उन समवायों के नाम क्या है ?

वित्त मंत्री (श्री यशवन्तराव चव्हाण) .

(क) और (ख). भारतीय औद्योगिक वित्त निगम ने मध्य प्रदेश में उज्जैन की विनोद मिल्स कम्पनी लिमिटेड, के मामले में अतिदेय ब्याज के एक भाग अर्थात् 17.00 लाख रुपये की राशि की सामान्य पूंजी में परिवर्तित कर दिया है ।

**Automobile Engineering Diploma Course**

3690. SHRI SAROJ MUKHERJEE : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the year in which Automobile Engineering Diploma Course was introduced for the first time in Delhi at G. B. Pant Polytechnic, Delhi ;

(b) the names of Engineering Colleges in India having Automobile Engineering as a course of study ;

(c) whether there is no arrangement of further study in automobile Engineering after Diploma Course ;

(d) if so, the steps Government propose to take to introduce Degree Course in Automobile Engineering ; and

(e) whether Government propose to recognise AMIAE from Madras as a Degree in

Automobile Engineering ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) 1966.

(b) Madras Institute of Technology, Madras, is the only institution conducting a separate course in automobile engineering at the first degree level. The degree courses in mechanical engineering conducted by all engineering colleges do, however, include the basic aspects of automobile engineering in their curriculum.

(c) and (d). At present, there is no provision for higher studies in automobile engineering after the diploma course. In view of the present unemployment among engineering personnel and uncertainty of the demand for automobile engineers, there is no proposal to introduce any degree course in automobile engineering.

(e) The question of recognition of A. M. I. A. E. from Madras will be considered upon its own merits if a request for its recognition is received from the institution.

#### Eligibility for Employment of Automobile Engineering Diploma Holders

3691. SHRI SAROJ MUKHERJEE : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Automobile Engineering Diploma holders are not eligible for Government and semi-Government services ;

(b) whether they are not considered as holding equivalent qualifications as compared to Diploma holders in Mechanical and Electrical Engineering ;

(c) if so, the steps Government propose to take to recognise it as equivalent to other Engineering Diploma holders, as far as their employment opportunities are concerned ;

(d) whether due to very limited scope of employment, most of students of Automobile Engineering Diploma holders remain unemployed ; and

(e) the steps Government propose to take to help the Automobile Engineering Diploma holders to get employment in Government and semi-government bodies ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) No, Sir. They are eligible.

(b) and (c). The Diploma Holders in Mechanical, Electrical and Automobile Engineering are all treated on par for employment purposes in their respective fields.

(d) and (e). In the last four years, there has been large scale unemployment among all categories of engineering personnel, including automobile engineering diploma-holders. To relieve unemployment, the Central Government has adopted since 1968 several measures including self-employment by engineers. Employment opportunities in the field of automobile engineering are mostly in servicing and maintenance and, therefore, the scope for self-employment is greater. Automobile Engineering diploma holders are therefore in a better position to avail of the schemes for assistance offered by the financial institutions and other agencies to set up their own repair, servicing and maintenance workshops.

#### Employment Opportunities for Diploma Holders in Automobile Engineering

3692. SHRI SAROJ MUKHERJEE : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Automobile Engineering Diploma holders are not considered for employment in Delhi Transport Undertaking and other Transport Undertakings of the Government ;

(b) if so, the reasons therefor ; and

(c) the steps Government propose to take in the matter ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Diploma holders are eligible for employment in